

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 864
ANSWERED ON 27/07/2026**

PMAY-U AND PMAY-U 2.0 IN ANDHRA PRADESH

864. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that 19,55,310 houses have been sanctioned for the State of Andhra Pradesh under PMAY-U and PMAY-U 2.0;
- (b) if so, by when the above houses have been sanctioned, year-wise;
- (c) whether it is a fact that out of 19.55 lakh houses, so far, only 11.24 lakh houses have been completed;
- (d) if so, whether all the 11.24 lakh houses have been delivered and given to the beneficiaries;
- (e) the details thereof and if not, the reasons therefor; and
- (f) by when all the remaining houses are going to be completed and handed over to the beneficiaries?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (f): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost.

PMAY-U & PMAY-U 2.0 are demand driven schemes and as per the Scheme Guidelines, selection of beneficiaries under different verticals through suitable means, formulation & execution of projects including allotment of completed houses are done by States/UTs. Based on the project proposal submitted by States/UTs, a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/ delivered to the beneficiaries across the country as on 13.07.2026.

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Further, a total of 19.68 lakh houses has been sanctioned under PMAY- U & PMAY-U 2.0 in the State of Andhra Pradesh, out of which only 11.38 lakh houses have completed and 10.75 lakh houses have been occupied by the identified beneficiaries. The pace of implementation in the State has been relatively slow due to factors such as delay in release of State share, delays in provision of trunk infrastructure and mobilization of funds by beneficiaries etc. Year-wise details of houses sanctioned under PMAY- U & PMAY-U 2.0 in the State of Andhra Pradesh is given at Annexure.

The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion & occupancy of sanctioned houses within the stipulated timeline.

Year-wise details of houses sanctioned under PMAY- U & PMAY-U 2.0 in the State of Andhra Pradesh

Sr. No.	FY	Houses Sanctioned (Nos)
1	2015-16	1,37,533
2	2016-17	239
3	2017-18	2,39,062
4	2018-19	1,14,253
5	2019-20	4,15,542
6	2020-21	4,04,257
7	2021-22	3,53,188
8	2022-23	1,92,669
9	2023-24	50,144
10	2024-25	31,252
11	2025-26	17,254
12	2026-27	12,578
Total		19,67,971